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NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 694 of 2019

IN THE MATTER OF:

M/s Sushil Trading Company

...Appellant

Versus

M/s International Mega Food Park Ltd. & Anr.

...Respondents

Present

For Appellant: Mr. Anand Chibber, Senior Advocate with Mr. Rakesh Kumar, Mr. Vaibhav Sahni and Mr. Hetish Raj Singh, Advocates.

For Respondent: Ms. Surekha Thukral, Advocate

O R D E R

06.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 16th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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